

(c) whether under the said MoUs, the discom staff would be accountable for thefts, meter tampering, etc; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir. The Government has already launched UDAY (Ujwal DISCOM Assurance Yojana) on 20-11-2015 for the financial and operational turnaround of state-owned Power Distribution Companies (DISCOMs).

(b) So far, 10 States along with their DISCOMs have signed the Memorandum of Understanding (MoU) with Ministry of Power.

(c) and (d) *Inter-alia* other measures MoU envisages that DISCOMs shall undertake campaign to control power theft, prepare loss reduction targets, implement performance monitoring, track the meter replacement, loss reduction and devise Key Performance Indicators (KPIs) to assess the performance of officer.

Stricter emission norms for two wheelers

79. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether two wheelers contribute significantly to air pollution in comparison to other vehicles;

(b) if so, the details thereof; and

(c) the steps taken by Government to implement stricter green norms for two wheelers at the earliest and also to apply BS-VI emission standards for two wheelers also?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) No, Sir. Two wheelers are equipped with small engines, hence contribute less to air pollution in comparison to other vehicles. Further, from year 2010, 95% of two wheelers has become 4-Stroke which has contributed in reducing the pollution level.

(c) The Ministry of Road Transport and Highways has issued draft notification GSR 431(E) dated 4n July, 2014 mandating Bharat Stage IV emission norms for two wheelers manufactured on and after the 1st April, 2016 for new types of vehicle models and from the 1st April, 2017 for existing types of vehicle models. Draft notification GSR 187(E) dated 19.02.2016 mandating Bharat Stage VI emission norms for all vehicles to be applicable all over the country by 1st April, 2020 has also been issued.